

Project	Distt.	Date of sanction	Capacity (qty)	Sanctioned cost (Rs. Crs.)	Schedule of completion	Production during 1995-96 (mt.)
3. Churcha West UG (RPR)	Sarguja	Dec., 94	0.60	43.26	March, 98	0.43
4. Churcha West PSLW (UG)	Sarguja	Dec., 94	0.65	48.61	March, 99	—
5. Rajendra PSLW UG (RPR)	Shahdol	Dec., 94	0.64	48.57	March, 99	0.16
6. Balrampur PSLW UG (RPR)	Sarguja	Dec., 94	0.54	47.79	March, 99	0.22
7. New Kumda PSLW (UG)	Sarguja	Dec., 94	0.60	45.31	March, 99	0.22
8. Sheetaladhara UG	Shahdol	May, 95	0.51	48.22	March, 2001	—
9. Dugga OC	Sarguja	April, 93	0.50	46.00	March, 96	0.32

[English]

Foreign Investment Promotion Board

3600. SHRI N.S.V. CHITTHAN : Will the Minister of INDUSTRY be pleased to state :

(a) the details of the foreign collaborations approved so far during the year 1996;

(b) what is the actual foreign exchange flow into the country during the above period;

(c) the steps being taken to minimise the approval of Foreign Investment Promotion Board and how many cases have been approved during the above period, State-wise particularly in Tamil Nadu; and

(d) the number of cases pending for clearance as on date?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) 988 (Technical and Financial) foreign collaboration proposals have been approved by the Government during the year 1996 (upto June).

The details of such proposals viz. Name of Indian Company, Name and country of foreign collaborator, equity investment involved and item of manufacture/activity are published by the Indian Investment Centre as a supplement to the monthly Newsletter and copies of these are regularly supplied to the Parliament Library.

(b) Actual inflow of foreign direct investment received during the year 1996 (upto June) is Rs. 3911.32 Crores.

(c) Foreign Investment Promotion Board considers only those proposals which are not covered under Automatic route. 384 proposals envisaging foreign direct investment of Rs. 10494.12 crores have been approved by the Foreign Investment Promotion Board during the year 1996 (upto June). A State-wise list of approvals including Tamil Nadu approved by Foreign Investment Promotion Board during the said period is attached in the Statement.

(d) The number of pending foreign direct investment proposals as on 30th June, 1996 was 424.

STATEMENT

Statewise List of Foreign Direct Investment Cases Approved by FIPB for the period January, 1996 to June, 1996

State	Jan '96 — June '96	
	No.	Invest. (Rs. Crore)
Others	86	4310.09
Delhi	28	1632.68
Karnataka	42	1058.43
Maharashtra	75	765.40
Orissa	4	727.33
Uttar Pradesh	16	696.76
Tamil Nadu	35	650.29
Andhra Pradesh	18	167.80
Gujarat	20	127.80
Goa	2	102.50
West Bengal	11	92.84
Haryana	21	78.71
Punjab	5	22.22
Rajasthan	7	16.24
Himachal Pradesh	1	12.91
Kerala	3	11.22
Bihar	5	10.70
Madhya Pradesh	2	5.30
Pondicherry	2	4.66
Daman & Diu	1	0.24
	384	10494.12

Industrially Backward States

3601. SHRI P.C. THOMAS : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to identify industrially backward States, districts and regions;

(b) if so, the details thereof;

(c) the step taken to uplift such States, districts or regions industrially;

(d) whether any new proposals have been formulated in this regard; and

(e) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI

MARAN) : (a) to (e) There is no scheme with the Government of India, Ministry of Industry, at present under which a State/district/region is declared as industrially backward. Industrial Development is the responsibility of the State Government and the Central Government only supports and supplements their efforts.

Setting up of Technology Bank

3602. DR. T. SUBBARAMI REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Federation of Indian Chambers of Commerce and Industry have suggested for setting up of a technology bank to access Japanese technology for Indian Small and Medium Enterprises;

(b) if so, whether they have suggested that this will help a great deal in bringing Indian and Japanese Small and Medium Enterprises closer to each other;

(c) if so, whether the Government has approved the suggestion; and

(d) if not, the steps taken by the Government in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Federation of Indian Chambers of Commerce and Industry have suggested to the Members of Japanese Chambers of Commerce and Industry for setting up of technology bank to access Japanese technology for Indian small and medium industries and they have not yet sent this proposal to any Ministry of Government of India.

(b) to (d) Do not arise.

Medical Insurance

3603. SHRI ANAND RATNA MAURYA : Will the Minister of FINANCE be pleased to state :

(a) whether there is an scheme under consideration of the Government for providing medical insurance to every citizen of this country;

(b) if so, the broad details thereof; and

(c) the time by which such insurance scheme is likely to be introduced in the country?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c) The four subsidiary companies of the General Insurance Corporation of India are already marketing two schemes viz. (i) Medi-claim Insurance Policy and (ii) 'Jan Arogya' in the country. The salient features of the two schemes are as under :—